

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 128

Appeal No. 980/252/ND/2019

Under Section: 252

In the matter of:

Income Tax Officer (M/s Satija Builders And Finaciers Pvt. Ltd.)

....Appellant

Vs.

ROC & Another.

....Respondent

Order delivered on 18.12.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Appellant	: Ms. Bhawna Singh, Adv. for Ms. Lakshmi Gurung, Sr. St. Counsel Mr. Dinesh Sharma, Adv.
For the ROC	: Mr. M. Yadubhushana Rao, AROC
For the IT	:

ORDER

Learned counsel for the appellant states that they have filed additional documents in compliance of the order dated 06th November 2019. It is come on record. List for hearing on 05.02.2020.

Sd/-

**(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

Vaishali

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

